

National Company Law Tribunal

Allahabad Bench

Contempt Petition
CP No. No. 3/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Sanjeev Agarwal v/s Satish Kumar Singh.

SECTION OF THE COMPANIES ACT:

Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.				

CP No.3/ALD/2017

The case is taken up on mentioning on the consciousness⁶⁴ of counsel for both the parties. as there is consensus For Adjournment of the matter.

The matter is re-posted on 20th September, 2017.

Dated:08.09.2017

Sd
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash